

HIGH COURT LEGAL SERVICES COMMITTEE, SRINAGAR/JAMMU

NOTICE

It is notified for all concerned that the High Court Legal Services Committee is organizing Pre-Lok Adalat sitting on August 6, 2022 (Saturday) in view of 3rd National Lok Adalat to be held on August 13, 2022 (Saturday) in both the wings of the High Court of J&K and Ladakh wherein the following type of cases shall be taken up for amicable settlement and final disposal;

Pre-Litigation cases

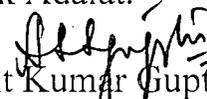
- i) Cheque cases under Negotiable Instruments Act
- ii) Bank recovery cases
- iii) Labour dispute cases
- iv) Electricity and water bill disputes (excluding non-compoundable)
- v) Other cases including Criminal-compoundable, Matrimonial and Civil disputes

Pending cases (reflected on National Judicial Data Grid)

- i) Criminal compoundable cases
- ii) Cheque cases under N.I. Act
- iii) Bank recovery cases
- iv) MACT
- v) Labour dispute cases
- vi) Electricity and water bill disputes (excluding non-compoundable)
- vii) Matrimonial disputes
- viii) Land Acquisition cases
- ix) Service matters relating to pay and allowances as well as retirement benefits
- x) Civil cases involving disputes of rent, easement rights, specific performance of contracts and injunction suits
- xi) Revenue cases

Any person interested in amicable settlement of his/her case/dispute through Lok Adalat, may approach the front office, High Court Legal Services Committee, Jammu/Srinagar with the details of his/her case (title, cases number and date of hearing) for listing the same before the National Lok Adalat.

By Order


(Amit Kumar Gupta) 22/07/2022
Secretary

High Court Legal Services Committee
Srinagar/Jammu

No.: HCLSC/Jmu/2022/478-484

Dated: 22.07.2022

Copy for information to:-

1. Worthy Registrar General, High Court of J&K and Ladakh, Srinagar.
2. Worthy Principal Secretary to Hon'ble the Chief Justice, Patron-in-Chief, J&K Legal Services Authority, Srinagar.
3. Worthy Member Secretary, J&K Legal Services Authority, Srinagar.
4. Worthy Registrar Judicial, High Court of J&K and Ladakh, Srinagar/Jammu.
5. Learned CPC e-Courts, High Court of J&K and Ladakh, Srinagar with the request to upload the notification on the official website.
6. Secretary to Hon'ble Chairman High Court Legal Services Committee, Srinagar/Jammu for kind information of his Lordship.
7. Office file.